

depending on the reported expenditure on different schemes. The shortfall in the assistance, if any, can be assessed only after the financial year is over.

Orissa Irrigation and Power Schemes

1558. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Gokulananda Mohanty:

Will the Minister of Irrigation and Power be pleased to state:

(a) the number of Irrigation and Power schemes of the Government of

Orissa pending at present with the Central Government for sanction with their details in terms of money involved and the benefits expected therefrom; and

(b) the number of such schemes which have been rejected during the last one year?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The number of such schemes is 9. Details thereof are as given below:

Sl. No.	Name of the Scheme	Estimated cost (as reported by the State Government)	Benefits
1.	Anandpur Barrage Project.	Rs. 18.93 crores	1,95,000 acres irrigation.
2.	Remodelling High Level Canal Range II.	Rs. 0.398 crores on irrigation works. Rs. 0.8 crores on Flood Control Works.	12,800 acres irrigation under extensions and 43,200 acres rabi under existing high level canal Range III and Jaipur Canal.
3.	Balimela H.E. Scheme (excluding Dam)	Rs. 21.82 crores.	360 MW.
4.	Transmission & Distribution scheme in Orissa.	Rs. 5.18 crores.	Provision of Transmission and Distribution facilities for distribution of power.
5.	Rural electrification schemes.	Rs. 2.24 crores.	Electrification of 340 villages.
6.	Hirakud Dam Project Stage III.	Rs. 18.00 crores.	157.5 MW
7.	Tikkerpara Dam Project.	Rs. 210.51 crores.	2000 MW.
8.	Manibhadra (Gania) Barrage Project.	Rs. 50.89 crores.	200 MW power and 4,50,000 acres irrigation.
9.	Hirakud Power utilisation schemes.	Rs. 2.49 crores.	Provision of Transmission and Distribution facilities for distribution of Hirakud Power.

(b). Nil.

V. D. Clinics

1559. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Health be pleased to state:

(a) whether any financial assistance was given by the Central Government to Orissa Government for

establishment of V.D. Clinics in rural areas and for development of mass control programmes during 1964-65; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayyar): (a) and (b). The Government of Orissa have no programme

for the establishment of any V.D. Clinics in rural areas or development of mass V.D. Control Programme during the 3rd Five Year Plan period. The question of giving any assistance by the Centre for this purpose, therefore, does not arise.

Counting of Army Service for Pension purposes

1560. Shri Jedhe: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in cases of ex-servicemen who, in continuation of their release leave and without break in service, joined the Civil Department on temporary basis, full army service is counted towards pension;

(b) if not, the reasons therefor;

(c) whether it is a fact that Government have agreed to give benefit of army service being counted towards pension for a certain period and if so, what is that period;

(d) whether Government have any proposal to give the benefit of full army service being counted for pension purposes; and

(e) if the answer to part (d) above be in the negative, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Temporary service on the civil side does not count for pension unless followed by confirmation.

(c) Army service counts in full for purposes of pension if it is followed

by confirmation in the Civil department.

(d) and (e). Do not arise.

Emergency Risks Insurance Scheme

1561. Shri Manabendra Shah: Will the Minister of Finance be pleased to state:

(a) whether Government have issued any instructions to the Rehabilitation Finance Administration Unit (Emergency Risks Insurance Branch) under clause 7 of Emergency Risks (Factories) Insurance Scheme notified on 26th December, 1962; and

(b) if so, the nature thereof?

The Minister of Finance (Shri T. T. Krishnamachari): (a) No, Sir.

(b) Does not arise.

Development of Orissa

1562. Shri Rama Chandra Mallick: Will the Minister of Planning be pleased to state:

(a) the amount allocated by the Central Government for the development of Orissa State during the First, Second and Third Five Year Plan periods (separately); and

(b) the amount actually given and spent by the State Government of Orissa during the above-mentioned period?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). The information is being collected from the State Government and will be placed on the Table of the House.